

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1165  
ANSWERED ON:23.11.2007  
DWELLING UNITS FOR URBAN POORS  
Athawale Shri Ramdas

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) the State-wise details of dwelling units handed over to urban poor during the last three years;
- (b) the State-wise number of dwelling units being constructed for urban poor during the current financial year and the amount earmarked for this purpose; and
- (c) the State-wise details of the number of dwelling units constructed and handed over to the urban poor during the current financial year?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION ( KUMARI SELJA )

(a)to(c): Housing is a State subject and the State Governments undertake projects for housing the urban poor. The information relating to the construction of houses for urban poor beneficiaries and handing over such houses to them are maintained by the State Governments. However, under the Valmiki Ambedkar Awas Yojana (VAMBAY), launched by the Government of India in 2001, the State Governments were assisted by Government of India with subsidy for construction of houses for persons below poverty line. VAMBAY has been subsumed under the Integrated Housing and Slum Development Programme (IHSDP) of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM), launched by Government of India in December, 2005. Under the JNNURM, State Governments are assisted with Additional Central Assistance (ACA) for construction of houses and providing basic services to the urban poor, under Sub-mission of Basic Services to the Urban Poor (BSUP) for 63 select cities and under Integrated Housing and Slum Development Programme (IHSDP) for other cities/towns. The details of houses constructed and completed under VAMBAY, as reported by the State Governments are at Annexure I. State-wise details of dwelling units (DUs) sanctioned under BSUP and IHSDP during last three years and current financial year along with amount of Additional Central Assistance earmarked for this purpose are at Annexure-II.